

LOK SABHA
UNSTARRED QUESTION NO.2135
TO BE ANSWERED ON 2nd AUGUST, 2021

Petrol Pumps in Chhattisgarh

†2135. **SHRI SANTOSH PANDEY:**

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of petrol pumps operating under Regional Office Raipur, Chhattisgarh despite not having valid possession which do not comply with the rule of Gazette 636 dated 31.12.2008;

(b) the number of petrol pumps for which correspondence has been made with the company to shut them on being found dangerous from the security point of view by the district administration in Rajnandgaon and Kabirdhan district of Rajnandgaon parliamentary constituency; and

(c) whether correspondence has been made for necessary documents through official Letter no.1182 dated 1.4.2021 and no.1648 dated 22.6.2021 by Office of Collector Food Branch, Rajnandgaon to Regional Manager Office Raipur, which is received till date and if so, the reasons therefor?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री
(श्री रामेश्वर तेली)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)**

(a) As on 30.6.2021, Public Sector Oil Marketing Companies (OMCs) have 1276 Retail Outlets (ROs) operational under Raipur territory, Chhattisgarh with valid statutory approvals/licenses.

(b) District Administration has not issued any order to Public Sector OMCs to shut petrol pump in Rajnandgaon and Kabirdham district.

(c) Hindustan Petroleum Corporation Limited has informed that ownership issue of Retail Outlets' land is sub-judice at Chhattisgarh Rent Control Tribunal, Raipur.
